

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 122**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. And EMAAR MGF  
Land Ltd.

.... Petitioner/Applicant

**Order Under Section 230-232**

**Order delivered on 16.04.2021**

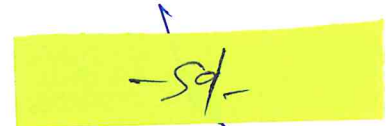
**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

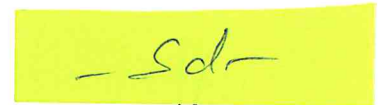
**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Renotified to 30.04.2021.



**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

16.04.2021  
Deepak